## [श्री राम सेवक हजारी]

हो रहा है। इसका यही कारण है कि भैर-जिम्भेदाराना और गैर-कानूनी ढंग में उन से जनकी जमीनें लेकर हरिजनों में जितरण किया गया।

ग्राज जब ग्रापात स्थिति से लोग निकले हैं तो भ्रपनी दवी हुई भावना को व्यक्त कर इरिजनो पर जुल्म कर रहे है। यह इस सरकार की नहीं, पिछली सरकार की देन है कि ब्राज हरिजनों पर ग्रत्याचार हो रहा है। 🗗 सरकार से जानना चाहना हं कि क्या वह बुनियादी तौर पर चाहती है कि इरिजनों को जमीन दे, उनकी सहायता करे ? यदि हां, तो उस को फिर से विचार करना होगा श्रीर जो जमीने ग्राबादी के लायक है, जिन पर जमीदारो के कब्बे है, उन के कब्जे से उन्हें निकास कर इरिजनो को देना पड़ेगा । यह नही कि जमीन उन के कब्बे में हो ग्रीर कागजी द्वग से हरिजनों वे नाम जमीन दिखा दी जाये। माज हरिजनो मे दम नरी है कि बहुजमीदारों से लड़ सके

MR. DEPUTY-SPEAKER. I think he can continue on the next day.

MR. DEPUTY-SPEAKER: Now it 15
3.30 p. m. We take up the private
Members' Business. Shri Yadvendra Dutt.

15.29 hrs.

COMMITTEE ON PRIVATE MEM-BERS, BILLS AND RESOLUTIONS

SIXTH REPORT

SHRI YADVENDRA DUTT (Jaunpur): 1 beg to move:

"That this House do agree with the Sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1977." MR. DEPUTY-SPEAKER. The question is:

"That this House do agree with the Sixth Report of the Curimities on Private Memoers' Bills and Resolutions presented to the House on the 16th November. 1977."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now. Bills to be introduced. Shri Chandrappan.

15.89 hrs.

## COCONUT BILL\*

SHRI C. K. CHANDRAPPAN (Cannanore). I beg to move for leave to introduce a Bill to provide for the establishment of a Boatd for the development, promotion and protection of the coconut cultivation and to set up coconut based industries and for these purposes to levy a cess to create a coconut fund and for matters connected therewith.

MR. DEPUTY-SPEAKER The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a Board for the development, promotion and protection of the coconut cultivatoin and to set up coconut pased industries and for these purposes to levy a cess to create a coconut fund and for matters connected therewith."

The motion was adopted.

SHRI C. K. CHANDRAPPAN: I introducet the Bill.

<sup>\*</sup>Published in Gazette of Indis Extraordinary, Part II, section 2, dated 18-11-77.

<sup>†</sup>Introduction with the recommendation of the President.